

6

O.A. No. 84 of 2007

Order dated: 17.01.2008

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

Mr. N.R.Routray, Ld. Counsel appears for the Applicant and Mr. O.N.Ghosh, Ld. Counsel appears for the Respondent Railways. Mr. Routray, Ld. Counsel says that the Respondent No.1, i.e. General Manager, East Coast Railways has considered his representation dated 12.03.2007 and has given a sympathetic consideration to the submissions made by the applicant and the transfer has been confined from Chandrasekharpur to Mancheswar. So the applicant is satisfied with the disposal of the representation and there is nothing more to agitate. Accordingly, the O.A. has become infructuous.

Hence, the O.A. is disposed of having become infructuous. No order as to costs.

Chapht  
MEMBER (A)

Or. Dr. 17-01-08

Copies of order  
prepared for  
counsel for  
both sides

ln  
21/01/08

17/01/08  
S. O.